


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	Admission	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Tushar Y.V.	Petitioner	

PCS for petitioner is present. Shri Yadupathi G, Advocate, has filed vakalat for respondent. For filing objections, list it on 24.08.2017.

Both the counsels reported that the matter is under talks of compromise and that part payment was also made by the respondent to the petitioner over the claim of the petitioner.

List it on 24.08.2017 for reporting settlement and also for filing objections, if any.


MEMBER (J) 20/7/17


MEMBER (T)